

IN THE COURT OF DISTRICT & SESSIONS JUDGE, YADGIRI.

List of cases sheduled for hearing on 02.12.2020

MORNING SESSION

1	CrI.Misc. 476/2020 SAFIQ AHMED QURESHI	HEARING
2	SPL.C(P) 95/2020	”
3	CrI.Misc. 512/2020 S.S.KAMATAGI	”
4	CrI.Misc. 524/2020 K.TIRUPATI	”
5	CrI.Misc. 530/2020 Sharanagouda S Patil	”
6	CrI.Misc. 531/2020 MRP	”
7	SPL.C 22/2018	FDT
8	SC 85/2018	”
9	SC 7/2019	”
10	SC 98/2010 VRS	EVIDENCE
11	SC 99/2010 VRS	”
12	SPL.C SC ST 18/2014 R K Hiremath	”
13	SC 111/2014 N.M.G	”

AFTERNOON SESSION

14	SPL.C SC ST 12/2015 SAFIQ AHMED QURESHI	”
15	SPL.C SC ST 16/2015 S.S.Kamatagi	”
16	SPL.C 19/2016 A.G.Avanti	”
17	SC 12/2016 Suresh Babu	”
18	SC 13/2017 R.K.HIREMATH	”
19	SC 38/2017 R.K.HIREMATH	”
20	SC 10/2018 H M Patil	”
21	SC 25/2018	”
22	SC 26/2018	”
23	R.A. 23/2013 Gangadhar Avanti	ARGUMENTS
24	R.A. 17/2015 A.S.PATIL	”
25	R.A. 24/2016 S.B.PATIL	”
26	R.A. 24/2017 GANGADHAR V AWANTI	”
27	R.A. 9/2018 SANTOSH MAHEDRAKAR	”

Sd/-

**Dist. & Sessions Judge,
Yadgiri**

**CIVIL JUDGE AND JMFC
MALLIKARJUNA R MADAWAL
CIVIL JUDGE AND JMFC
Cause List Date: 02-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>1.00-2.00 PM</u>				
1	C.C. 1113/2017 (EVIDENCE-CRIMINAL)		Excise PS Yadgir Vs Sidya S/o Ganthya Rathod	A P P
2	C.C. 436/2018 (EVIDENCE-CRIMINAL)		Gurumitkal P S Vs Lingareddy	A P P
3	C.C. 443/2018 (EVIDENCE-CRIMINAL)		Gurumitkal P S Vs Devindrappa	A P P
<u>11:00-12:00 AM</u>				
4	C.C. 836/2018 (SUMMONS)		Excise P S Yadgiri Vs Esahwar	A P P
5	C.C. 791/2019 (SUMMONS)		Excise P S Yadgiri Vs Devindra S/o NIngappa	A P P
<u>12.00-1.00 PM</u>				
6	C.C. 792/2019 (SUMMONS)		Excise P S Yadgiri Vs Ayyamma W/o Krishnappa Kalal	A P P
7	C.C. 994/2019 (SUMMONS)		Gurumitkal P S Vs Basalingappa	A P P
8	C.C. 24/2016 (EVIDENCE-CRIMINAL)		Gurumitkal PS Vs Bhimareddy	A P P
9	C.C. 125/2016 (EVIDENCE-CRIMINAL)		Gurumitkal PS Vs Narasappa	APP
10	C.C. 413/2016 (EVIDENCE-CRIMINAL)		Gurumitkal PS Vs Sharanappa	APP
<u>3.00-4.00 PM</u>				
11	C.C. 582/2017 (EVIDENCE-CRIMINAL)		Gurumitkal PS Vs Mallappa S/o Yamana boin	A P P
12	C.C. 549/2018 (EVIDENCE-CRIMINAL)		Excise P S Yadgiri Vs Mallayya S/o Ashappa	A P P
13	C.C. 707/2018 (EVIDENCE-CRIMINAL)		Gurumitkal P S Vs Sanna Sabanna Aliyas Sabanna	A P P

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14	C.C. 709/2018 (EVIDENCE-CRIMINAL)		Gurumitkal P S Vs Narasreddy	A P P
15	C.C. 749/2018 (EVIDENCE-CRIMINAL)		Gurumitkal P S Vs Sharanappa S/o Nagabushan	A P P
16	C.C. 542/2019 (EVIDENCE-CRIMINAL)		Excise P S Yadgiri Vs Ravindra S/o Narshimhalu Guthedar	A P P
17	C.C. 82/2015 (SUMMONS)		Gurumitkal PS Vs Umar Mohammed	A P P
18	C.C. 482/2018 (SUMMONS)		M/s Core Green Sugar and Fuel Pvt Ltd M/s Core Green Sugar and Fuel Vs Vasudev Ramadas Rathod S/o Ramaas Rathod	Sajjan R C
19	C.C. 646/2018 (SUMMONS)		M/s Core Green Sugar and Fuel Pvt Ltd Vs Sri Gurunath Panchayal S/o Sidrama Panchayal	P P
20	C.C. 648/2018 (SUMMONS)		Core Green Sugar and Fuel Pvt Ltd Vs Sahebrao Hari Rathod S/o Hari Rathod	Sajjan R C
21	C.C. 685/2018 (SUMMONS)		Core Green Sugar and Fuel Vs Devidas Rathod S/o Rama Alias Rambhau Rathod	Sajjan R C
22	C.C. 693/2018 (SUMMONS)		Core Green Sugar and Fuel Pvt Ltd Vs Babu Manu Jadhav	Sajjan R C
23	C.C. 999/2019 (SUMMONS)		Nemikumar Mahaveerkumar Gandhi Vs Vasmo Agro Nutri Product Pvt Ltd	Sajjan R C
24	C.C. 386/2020 (SUMMONS)		Gurumitkal P S Vs Nazeer @ Nazeer Ahmed @ Nazeer Sab S/o Ahmed Sab Badegar	A P P

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	C.C. 497/2020 (SUMMONS)		Kanaka Finance Corporation Vs Mahesh	SIDDANOOR. NINGAPPA
26	C.C. 530/2020 (SUMMONS)		Mahaveer Jain S/o Batimalji Jain Vs Balaji L	A P P
27	C.C. 532/2020 (SUMMONS)		Mahesh Patil Vs Swastan Info Solution Pvt Ltd	Santhosh Patil
28	C.C. 542/2020 (SUMMONS)		Mahalaxmi Leasing and Finance (R) Yadgiri Vs Tippanna S/o Malappa Mygeri	Devindrappa H. Yergol
29	Crl.Misc. 485/2018 (NOTICE)		Mahadevamma W/o Sharanappa Vs Sharanappa S/o Hanamanth	Savitri V Solabageri
30	Crl.Misc. 897/2020 (NOTICE)		Nagamma W/o Sanna Sabanna Vs Sanna Sabanna S/o Sannappa	G. BHIMARAO
31	Crl.Misc. 903/2020 (NOTICE)		Tippamma W/o Mohanreddy Sangareddy Vs Mohanreddy S/o Mahadevappa Sangareddy	NAGABHUSHAN B
32	Crl.Misc. 865/2017 (HEARING)		Nagamma W/o Late Tippannagouda Vs Veerbhadrappa S/o Late Tippannagouda Police patil	T.GURURAJRAO KULKARNI.
33	C.C. 334/2014 (EVIDENCE-CRIMINAL)		Gurumitkal PSI Vs Mahadev	APP
34	C.C. 10/2015 (EVIDENCE-CRIMINAL)		Yadgir Rural PS Vs Nagaraj	A P P
35	C.C. 148/2017 (EVIDENCE-CRIMINAL)		Gurumitkal PS Vs Anil Kumar S/o Ismail Halburginor	A P P
36	C.C. 176/2018 (EVIDENCE-CRIMINAL)		Gurmitkal P S Vs Shankar Reddy S/o SiddarammaReddy Padepalli	A P P
37	C.C. 421/2016 (FRAMING OF CHARGE OR PLEA)		Sharanappa Vs Balavantraya	A.S.PATIL

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	C.C. 396/2018 (Await Report)		Core Green Sugar and Fuel Private Limited Vs Sunil S/o Raju Pawar	Sajjan R C
39	C.C. 425/2018 (FRAMING OF CHARGE OR PLEA)		M/s Core Green Sugar and Fuel Pvt Ltd Vs Mannu gemu Rathod	Sajjan R C
40	C.C. 431/2018 (Await Report)		Core Green Sugar and Fuel Private Limited Vs Basavaraj Belam S/O Tippanna belam	Sajjan R C
41	C.C. 512/2018 (Await Report)		M/s Core Green Sugar and Fuel Vs Ningappa Sayabanna Shirur S/o Sayabanna Shirur	Sajjan R C
42	C.C. 93/2020 (Await Report)		Shivasharan Vs Shivakumar D	N.R.KULKARNI.
43	CrI.Misc. 423/2018 (EVIDENCE-CIVIL)		Muttamma W/o Sharanappa Vs Sharanabasappa S/o Chandrashekar	Savitri V Solabageri

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 279/2015 (HEARING)		Md Zahid Hussain Vs Kanyakumari	B.SRINIVAS RAO.
2	O.S. 193/2012 (EVIDENCE-CIVIL)		Balappa Vs Gopamma alias Gopawwa	M C Korisheety O
3	O.S. 27/2014 (EVIDENCE-CIVIL)		Hanmantha Vs Sharanappa	G Bheemaroo
4	O.S. 67/2018 (EVIDENCE-CIVIL)		Mallinath S/o Hanmantharao Vs Sharanappa S/o Sabanna	Sumana Rao

**Senior CIVIL JUDGE and CJM
Namdev Kammana Salamantapi
SENIOR CIVIL JUDGE and CJM, Yadgir
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>12.00-1.00 PM</u>		
1	C.C. 445/2016 (APPEARANCE OF ACCUSED)		Yadgir Town PS Vs Rajesh Reddy	A P P
		<u>4.00-5.00 PM</u>		
2	C.C. 174/2019 (APPEARANCE OF ACCUSED)		Yadgiri Women P S Vs Lokesh	A P P

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>1.00-2.00 PM</u>				
1	O.S. 18/2020 (SUMMONS)		Suresh Vs Anil Kumar	K.B.ANGADI
2	R.A. 8/2017 (NOTICE)		Hanmantha Vs Siddappa	M K VAZER AHMED
3	R.A. 14/2019 (NOTICE)		Sadanada Swamy Vs Mahadevamma	K.B.ANGADI
<u>11:00-12:00 AM</u>				
4	M.V.C. 173/2016 (SUMMONS)		Umadevi Vs Suresh	S.B.PATIL
5	O.S. 31/2018 (SUMMONS) IA/1/2018		K B Ramakrishnayya Vs Padmavati	GANGADHAR V AWANTI
6	O.S. 25/2020 (SUMMONS)		Ishappa @ Vishwanath Koneri Vs Sameena Nasrin	NAGABHUSHAN B
7	M.V.C. 273/2014 (HEARING)		Mareppa Vs Shantama	S.H.GANAPUR S.M.PATIL.
8	R.A. 10/2019 (ARGUMENTS-CIVIL)		Md Usman Vs Parvez Ahmed Badal	SANTOSH MAHEDRAKAR
9	M.V.C. 7/2018 (EVIDENCE-CIVIL)		Shekappa Vs Babu Nayak	P.C. MALI PATIL
10	M.V.C. 10/2018 (EVIDENCE-CIVIL)		Sannameer Vs Babu Nayak	P.C. MALI PATIL
11	M.V.C. 140/2019 (EVIDENCE-CIVIL)		Shwetarani Vs M/s Balaji Transport	Sharanappa Hosalli
12	M.V.C. 145/2019 (EVIDENCE-CIVIL)		Chandrakantamma Vs M/s Balaji Transport through its Proprietor	Sharanappa Hosalli
<u>12.00-1.00 PM</u>				
13	M.C. 18/2018 (SUMMONS)		Jyothi Vs Jagadeesh	N.R.KULKARNI.
14	O.S. 10/2019 (SUMMONS)		Sudharani Vs Somareddy	C S Malipatil

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15	O.S. 40/2019 (SUMMONS)		Arunkumar Vs Pradeep	N.B.D. ADV
16	O.S. 26/2020 (SUMMONS)		Ningamma Vs Shivraya	NAGABHUSHAN B
17	M.V.C. 130/2019 (NOTICE)		Shashikala Vs Chenna Bassayya	SANTOSH BADAMI ESHWARAYYA
18	EX 25/2019 (NOTICE)		Sharanamma Vs Bashu Miya since died by his Lrs	M B Managanal
19	O.S. 34/2016 (HEARING)		Yallamma Vs Yallamma	N.R.KULKARNI.
20	O.S. 113/2018 (HEARING)		Sunanda Vs Sharada	S.B.PATIL
21	O.S. 46/2020 (HEARING)		Tippanna S/o Veeranthappa Podikar Vs Shashikala W/o Guranna	N.R.KULKARNI.
22	R.A. 16/2020 (HEARING)		Seetbai @ Munnibai D/o Gangya Vs LalibaiW/o Monya	R.S. PATIL
23	O.S. 100/2020 (HEARING)		Kumari Nandini Vs Pushpabai @ Pushpavati	G.BHEEMRAO
24	O.S. 6/2015 (EVIDENCE-CIVIL)		Kamala Vs Ravikumar	
25	O.S. 45/2015 (EVIDENCE-CIVIL)		Ningamma Vs Ravikumar	S.B.PATIL
26	O.S. 110/2015 (EVIDENCE-CIVIL)		Md Sab Vs Md Yusuf Shaik	B.PATIL
27	O.S. 2/2016 (EVIDENCE-CIVIL) IA/2/2015 IA/1/2015		Dodd Maremma Vs Kashamma	N.R.KULKARNI.
28	O.S. 13/2017 (EVIDENCE-CIVIL)		Sureshababu Vs Basamma	CHINNAKAR SANJEEV KUMAR

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29	O.S. 30/2017 (EVIDENCE-CIVIL) IA/1/2017		Sharabawwa Vs Mahadevappa	M. V. KARIGOUDA
30	M.V.C. 136/2019 (EVIDENCE-CIVIL)		Jyothi Vs M/s Balaji Transport	Sharanappa Hosalli
31	M.V.C. 137/2019 (EVIDENCE-CIVIL)		Jyothi Vs M/s Balaji Transport	Sharanappa Hosalli
32	M.V.C. 141/2019 (EVIDENCE-CIVIL)		Shilparani Vs M/s Balaji Transport through its Proprietor	Sharanappa Hosalli
33	M.V.C. 167/2019 (EVIDENCE-CIVIL)		Gangamma Vs Rajashree Bojje	SANTOSH BADAMI ESHWARAYYA
34	R.A. 39/2017 (SUMMONS)		Channappa Vs Sidramappa	S.B.PATIL
35	O.S. 60/2019 (SUMMONS)		Mallareddy Vs Siddamma	N.R.KULKARNI.
36	O.S. 63/2019 (SUMMONS)		Bassappa Vs Buggappa	A.S.PATIL
37	R.A. 18/2020 (SUMMONS)		Vijay S/o Veerpayya Vs Syed Basha	SANTOSH MAHEDRAKAR
38	EX 7/2019 (NOTICE)		Chandrashekhar Vs The Chief Engineer MI North Zone Vijayapur	Ramachandra B Devapur
39	EX 8/2019 (NOTICE)		Marthandappa Vs The Chief Engineer MI North Zone Vijayapur	Ramachandra B Devapur
40	EX 9/2019 (NOTICE)		Yankappa since died by his L.R's Ramawwa Vs The Chief Engineer MI North Zone Vijayapur	Ramachandra B Devapur
41	EX 10/2019 (NOTICE)		K Ananalaxmi Vs The Chief Engineer MI North Zone Vijayapur	Ramachandra B Devapur

**Senior CIVIL JUDGE and CJM
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
42	EX 11/2019 (NOTICE)		Gunderao Vs The Chief Engineer MI North Zone Vijayapur	Ramachandra B Devapur
43	EX 12/2019 (NOTICE)		Shankrappa Vs The Chief Engineer MI North Zone Vijayapur	Ramachandra B Devapur
44	EX 14/2019 (NOTICE)		Manappa Vs The Chief Engineer MI North Zone Vijayapur	Ramachandra B Devapur
45	M.V.C. 19/2019 (NOTICE)		Shankrappa Vs A Bannappa	N.G. RAVINDRA
46	R.A. 13/2019 (NOTICE)		Shakuntala Vs Veena	GURUNATH REDDY
47	M.V.C. 115/2019 (NOTICE)		Renuka Vs Mahesh	P.C. MALI PATIL
48	M.V.C. 174/2019 (NOTICE)		V Beemla Nayak Vs Mohammed Zaheeruddin	SANTOSH BADAMI ESHWARAYYA
49	M.V.C. 234/2019 (NOTICE)		Ambarish @ Amaresh Vs Tippanna	Sharanagouda S Patil
50	O.S. 39/2015 (HEARING)		Md. Fayyazuddin Vs Sanna Hussain Sab	
51	Misc 2/2016 (HEARING)		Eramma Vs Erappa	B.B.KILLANKERA
52	O.S. 11/2016 (HEARING)		Md Sofi Vs Md Salaman Razvi	G.BHEEM RAO
53	M.C. 27/2019 (HEARING)		Anand Kumar Vs Sujata	ANANDKUMAR SWAMY
54	O.S. 15/2014 (ARGUMENTS-CIVIL)		Ambadas Vs Bheemanna	A S Patil
55	R.A. 43/2015 (ARGUMENTS-CIVIL)		Ningappa Vs Sabanna	Santosh Mahindrakar, Adv. Yadgiri.

**Senior CIVIL JUDGE and CJM
Namdev Kammana Salamantapi
SENIOR CIVIL JUDGE and CJM, Yadgir
Cause List Date: 02-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
56	R.A. 44/2015 (ARGUMENTS-CIVIL)		Hanmantha Vs Ningappa	GANGADHAR V AWANTI
57	P .SC 2/2018 (ARGUMENTS-CIVIL)		Gavinole Ashwini Aliyas Pavani Vs N E K R T C Yadgiri Division through its Divisional Controlle Manager	S.B.PATIL
58	M.V.C. 217/2018 (ARGUMENTS-CIVIL)		Shantamma Vs Mallappa	P.C. MALI PATIL
59	R.A. 5/2019 (ARGUMENTS-CIVIL)		Sanna Mareppa Vs Yankamma	N.R.KULKARNI.
60	M.V.C. 51/2019 (ARGUMENTS-CIVIL)		Shivamma Vs Timmanna	P.C. MALI PATIL
61	M.V.C. 127/2019 (ARGUMENTS-CIVIL)		Banu Begum Vs Abdul Gaffar	N.G. RAVINDRA
62	M.V.C. 135/2019 (ARGUMENTS-CIVIL)		Hanumanthu Vs Kashappa	SANTOSH BADAMI ESHWARAYYA
63	M.V.C. 7/2011 (EVIDENCE-CIVIL)		RUDRAMMA @ SHIVARUDRAMMA GURUPADAYYA Vs THE DIVISIONAL MANAGER JAIPUR.	A.P.P.
64	O.S. 63/2015 (EVIDENCE-CIVIL)		Mohd. Khasim Vs Hussainbasha	B.PATIL
65	O.S. 19/2016 (EVIDENCE-CIVIL)		Gangamma Vs Usha Devi	S. Shekar
66	O.S. 30/2016 (EVIDENCE-CIVIL)		Banashankar Vs Devappa	M. V. KARIGOUDA
67	S.C. 2/2018 (EVIDENCE-CIVIL)		The Pragathi Krishna Grameena banck Gurumitkal Vs Anand	A.S.PATIL
68	M.V.C. 130/2018 (EVIDENCE-CIVIL)		Girija Vs Suraj Kumar Gattu	SANTOSH BADAMI ESHWARAYYA

**Senior CIVIL JUDGE and CJM
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
69	M.V.C. 148/2018 (EVIDENCE-CIVIL)		Channabasamma Vs Shrinivas	Devindrappa H Y
70	O.S. 81/2018 (EVIDENCE-CIVIL)		Sabera Begum Vs Basheer Ahmed Aliyas Basheer Ali	CHINNAKAR SANJEEV KUMAR
71	M.V.C. 246/2018 (EVIDENCE-CIVIL)		Chetan Vs Rupa	GOPAL.B.NAIK
72	ECA 2/2019 (EVIDENCE-CIVIL)		Bhaganna Vs Ranganath	H M Happal
73	M.C. 8/2019 (EVIDENCE-CIVIL)		Paresh Kumar Vs Kalpana	ANANDKUMAR SWAMY
74	O.S. 76/2018 (ORDERS-CIVIL)		Chandramappa Vs Mahadevamma	M. V. KARIGOUDA

CIVIL JUDGE AND JMFC
MALLIKARJUNA R MADAWAL(Incharge)
ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 02-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 394/2020 (SUMMONS)		Yadgiri Rural P S Vs Bheemappa S/o Hanmantha Pujari	A P P
2	C.C. 594/2020 (SUMMONS)		Yadgiri Rural P S Vs Sharanappa S/o Mallappa Bavanoor	A P P
3	CrI.Misc. 928/2020 (NOTICE)		Sunita W/o Anil kumar Vs Anilkumar S/o Hanmantha	Savitri V Solabageri
4	C.C. 125/2015 (EVIDENCE-CRIMINAL)		Saidapur PS Vs Anjappa	A P P
5	CrI.Misc. 732/2016 (EVIDENCE-CRIMINAL)		Sarita alias Padma Vs Sandeep alias Chintamani	K.TIRUPATI
6	CrI.Misc. 178/2017 (EVIDENCE-CRIMINAL)		Ayaan S/O Gowse Mahanuddin Vs Ghouse S/O Allavuddin	Savitri V Solabageri
7	C.C. 411/2017 (EVIDENCE-CRIMINAL)		Saidapur PS Vs Ashok Reddy S/o Satya narayana palla	A P P
8	C.C. 550/2017 (EVIDENCE-CRIMINAL)		Saidapu PS Vs Shaik Farukh S/o Rfiz Shak	A P P
9	C.C. 53/2018 (EVIDENCE-CRIMINAL)		Saidapur P S Vs Krishnappa S/o Sourappa	A P P
10	C.C. 341/2018 (EVIDENCE-CRIMINAL)		Saidapur PS Vs Hanamantha S/o Tippana Harejan	A P P
11	C.C. 361/2018 (EVIDENCE-CRIMINAL)		Yadgir Rural PS Vs Amanappa Gouda	A P P
12	C.C. 362/2018 (EVIDENCE-CRIMINAL)		Yadgir Rural PS Vs Sabayya	A P P
13	CrI.Misc. 714/2018 (EVIDENCE-CRIMINAL)		Lingamma W/o Sudhakar Vs Sudhakar S/o Halleppa	S. VENKATESH

CIVIL JUDGE AND JMFC
MALLIKARJUNA R MADAWAL(Incharge)
ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 02-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	Crl.Misc. 948/2019 (EVIDENCE-CRIMINAL)		Jayashree W/o Mogalappa Vs Mogalappa S/o Mogalappa Etanaki	K.B.ANGADI
15	Crl.Misc. 1002/2019 (EVIDENCE-CRIMINAL)		Tayamma W/o Arjun Vs The Tahasildar Yadgiri	SHARNAPPA HANGARGI
16	C.C. 736/2017 (APPEARANCE OF ACCUSED)		Yadgir Rural PS Vs Ramesh	A P P
17	C.C. 1017/2019 (APPEARANCE OF ACCUSED)		Yadgiri Rural P S Vs Nagappa @ Ayyappa	A P P
18	Crl.Misc. 678/2016 (Balance)		Gangamma Vs Nagaraj	M.M. EATE
19	C.C. 887/2017 (FRAMING OF CHARGE OR PLEA)		Yadgir Rurl PS Vs Marepa	A P P
20	C.C. 741/2017 (FRAMING OF CHARGE OR PLEA)		Yadgiri Rural PS Vs Ravi Chavan	APP
21	Crl.Misc. 418/2020 (Await Report)		SanthoshammaS/o M.Hussain Vs Narasamma D/o Bheemappa	Sushma Jadhav
22	Crl.Misc. 362/2017 (Objection)		Reshma begum W/o Wahid saradagi Vs Wahid S/o Yaseen	B.B.KILLANKERA
23	Crl.Misc. 2/2019 (Objection)		Reshmabegum W/o Badesab Police Patil Vs Badesab Police Patil S/o Syed Patal	K.MOHD AKBAR
24	Crl.Misc. 706/2019 (Steps)		Surekha Aliyas Rekha W/o Venkatesh Vs Venkatesh S/o Yankanna Bodbanda	R.S. PATIL

CIVIL JUDGE AND JMFC
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ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 02-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 104/2017 (HEARING)		Gurudatt Vs Anil Kumar	A.S.PATIL
2	O.S. 258/2013 (ARGUMENTS-CIVIL) IA/1/2013 IA/2/2013		Anushabai@Anusuya Vs Gopal	Gopal B N
3	O.S. 274/2013 (ARGUMENTS-CIVIL)		Sidramappa Vs Shivabassappa	Gangadhar Avanti
4	O.S. 148/2015 (ARGUMENTS-CIVIL) IA/2/2015 IA/1/2015		Moulali Vs Shaik Hussain	MASHAK K B
5	O.S. 158/2015 (ARGUMENTS-CIVIL) IA/2/2015 IA/1/2015		Bannayya Vs P.D.O.	SANTOSH MAHEDRAKAR
6	O.S. 46/2020 (Await Report)		Devindrappa S/o Murteppa Boin Vs Ramanaik since died throughhis legal heir Maremma	SHANTAPPA.
7	O.S. 28/2014 (EVIDENCE-CIVIL)		Mahadevappa Vs Sharanappa	G Bheemrao
8	O.S. 104/2016 (EVIDENCE-CIVIL) IA/2/2016 IA/1/2016		Muneer Ahmed Vs Aleemuddin	MOHTER KHAJA VAZER AHMED
9	O.S. 188/2017 (EVIDENCE-CIVIL)		Laxmi W/o Ayyappa Vs Bhimshappa S/o Tippanna Tikkal	N.R.KULKARNI.
10	O.S. 236/2017 (EVIDENCE-CIVIL)		Kristappa S/o Sanna Bhimshappa Sutari Vs Balappa S/o Dodda Bhimshappa Sutari	N.R.KULKARNI.